

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED No. 376**  
TO BE ANSWERED ON 18.12.2017

**WELFARE OF TRIBAL WOMEN**

376. SHRI R.P. MARUTHARAJAA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has implemented any programme to address specific concerns of tribal women in the schemes for Tribal Sub-Plan and if so, the details thereof;
- (b) whether the Government has any new plan to monitor the implementation of schemes in tribal areas and strengthen measures to improve the nutritional status of tribal children and pregnant and lactating mothers and if so, the details thereof; and
- (c) the details of the action taken by the Government with regard to the above programmes, State/UT-wise including Tamil Nadu?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a): Government has adopted Tribal Sub-Plan (now called as 'Scheduled Tribe Component') strategy for ensuring overall development of tribal areas across the country while ensuring inclusive growth of STs including tribal women. While the major schemes / programmes for providing infrastructural facilities and other amenities like roads, electricity, water, education, health etc. in the tribal areas are implemented by the concerned Central Ministries / Department and State Governments, the Ministry of Tribal Affairs implements schemes/programmes which are primarily aimed at filling critical gaps in these sectors for tribal population. Ministry of Tribal Affairs while trying to ensure that women benefit equally from general schemes also has some special schemes meant for the benefit of ST women and girls as given below:

(i) Scheme of Girls & Boys Hostels for STs: Under the scheme, Central assistance is given to States / UTs / Universities for construction of new hostel buildings and / or extension of existing hostels. State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas. The funding pattern for other Boys' Hostel to State Governments is on 50:50 basis.

(ii) Scheme of Ashram Schools in Tribal Areas: The objective of the scheme is to provide residential schools for STs to increase the literacy rate among the tribal students and to bring them at par with other population of the country. Under the scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas. The funding pattern for the other Boys' Ashram Schools is on 50:50 basis.

(iii) Scheme for Strengthening Education among ST Girls in Low Literacy Districts: This scheme is being implemented in 54 identified low literacy Districts where the ST population is 25% or more, and ST female literacy rate is below 35%, or its fractions, as per 2001 census.

(iv) In addition to above, to maximize retention of ST students within various stages of school education and promoting higher learning, monetary incentives are provided by Ministry of Tribal Affairs in the form of scholarships such as Pre Matric Scholarship, Post Matric Scholarship, National Overseas Scholarship, Scholarship for Top Class Education and Rajiv Gandhi National Fellowship for ST students.

(v) Special Central Assistance to Tribal Sub Scheme (SCA to TSS) (hitherto known as SCA to Tribal Sub Plan (TSP)): It is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population and others by providing support for education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. It is a flexible scheme and supplements the efforts of the line Ministries/Departments.

(vi) Grants under Article 275(1) of the Constitution: It is 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State or raising the level of administration of Scheduled Areas therein to that of the administration of the rest of the areas of that State. Funds are provided to States for various sectoral interventions.

The Ministry has insisted upon the States, that in interventions under Special Central Assistance to Tribal Sub Scheme, and under Article 275(1) grants, one third beneficiaries should be women / girls.

(vii) Adivasi Mahila Sashaktikaran Yojana: National Scheduled Tribes Finance and Development Corporation (NSTFDC), an apex organisation under Ministry of Tribal Affairs is implementing this exclusive scheme for tribal women. Under the scheme, Scheduled Tribes women can undertake any income generation activity. Loans upto 90% for scheme costing upto Rs.1 lakh are provided at a concessional rate of interest of 4% per annum.

A list of schemes / programmes administered by Ministry of Tribal Affairs is at **Annexure-1**.

Some major schemes of other Ministries / Departments are as follows:

The Department of Rural Development, inter-alia, is implementing various rural development programmes namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas, including tribal women. Department has been earmarking funds towards Scheduled Tribe Component (STC)(erstwhile Tribal Sub Plan) under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) and Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM).

Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) (erstwhile Indira Awaas Yojana), 60% of the target allocated are being earmarked for SCs/STs subject to availability of eligible PMAY-G beneficiaries as per Socio Economic Caste Census (SECC) 2011. Moreover, there is provision of 5% of the allocation at national level as reserve fund which can be utilized for settlement of households benefitted under the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 commonly known as FRA beneficiaries. Primitive Tribal Groups and beneficiary families of the FRA are being covered on priority to achieve saturation. Under DAY-NRLM, the guidelines stipulate that at least 50% of the women beneficiaries shall be members of the SCs/STs. Funds are released to the States/UTs under ST Component and utilized as per programme guidelines.

Following schemes administered by Ministry of Women and Child Development are intended to benefit all women, including ST women:

1) Beti Bachao Beti Padhao Scheme

- 2) One Stop Centre Scheme
- 3) Women Helpline Scheme
- 4) UJJAWALA : A Comprehensive Scheme for Prevention of trafficking and Rescue, Rehabilitation and Re-integration of Victims of Trafficking and Commercial Sexual Exploitation
- 5) Working Women Hostel
- 6) Rajiv Gandhi National Creche Scheme for the Children of Working Mothers.

(b): Allocation of Business Rules (ABR) has been amended in January, 2017 whereby Ministry of Tribal Affairs (MoTA) has been given mandate for monitoring of 'Tribal Sub-Plan' (now called as 'Scheduled Tribe Component') funds of Central Ministries based on the framework and mechanism designed by NITI Aayog. An online monitoring system has been put in place with web address [stcmis.nic.in](http://stcmis.nic.in). The framework envisages monitoring of allocations for welfare of STs under the schemes, monitoring of expenditure vis-à-vis allocations, monitoring of physical performance and outcome monitoring. The framework also envisages to capture location wise details to ensure accountability and targeted spending. Further, nodal officer has been nominated in the line Ministries / Departments for coordination and monitoring. The allocations under schemes for welfare of STs have already been allotted a separate budget head 796 for avoiding possibility of diversion of funds. Ministry / Department-wise performance shall be reviewed on a half yearly basis jointly by MoTA and NITI Aayog.

Public health is a State subject and Government of India provides funds and technical support to States to address the health needs. To address the problem of malnutrition, all the States have also been advised for use of traditional food, and minor millets in the food basket, through intervention in schools and also for supplementing food with iron and folic acid. Funds are also provided to States, as Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and grants under Article (275(1) of the Constitution of India, for addressing health and nutrition needs of Tribals like establishing kitchen gardens in schools etc.

For addressing nutrition issues of Particularly Vulnerable Tribal Groups (PVTGs), activities like backyard poultry, kitchen garden, dairy units, vegetable cultivation etc. have been funded by the Ministry

(c): Scheme - wise and State / UT wise details of funds released and funds utilized during each of last three years and the number of beneficiaries are given at **Annexures 2 to 10**.

State/UT wise Self Help Groups (SHGs) promoted under Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) and Houses constructed under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) for the Schedule Tribe community during the last three years and current year are given at **Annexures 11 to 12**.

\*\*\*\*\*

Annexure 1 referred to in reply to part (a) of Lok Sabha Unstarred Question No. 376 for 18.12.2017 regarding “Welfare of Tribal Women”.

Schemes being implemented by Ministry of Tribal Affairs for STs

S. No.	Name of the Scheme / Programme
1	Special Central Assistance (SCA) to Tribal Sub Scheme (TSS) (hitherto known as SCA to Tribal Sub Plan (TSP)).
2	Grants under Article 275 (1) of the Constitution of India.
3	Pre-Matric Scholarship for ST students.
4	Post Matric Scholarship for ST students.
5	Girls & Boys Hostels for STs.
6	Ashram Schools in Tribal Sub-Plan Area.
7	Vocational Training in Tribal Areas.
8	National Fellowship and Scholarship for Higher Education for ST students.
9	National Overseas Scholarship for ST Students.
10	Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
11	Grants-in-Aid to State Tribal Development Corporative Corporations (STDCCs), etc. for Minor Forest Produce (MFP) Operations.
12	Grants-in-Aid to Voluntary Organisations working for the welfare of STs.
13	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts.
14	Development of Particularly Vulnerable Tribal Groups (PVTGs).
15	Institutional support for Development and Marketing of Tribal Products / Produce.
16	Equity Support to National /State Scheduled Tribe Finance and Development Corporations.
17	Research Information & Mass Education, Tribal Festival and Others.
18	Grant-in-Aid to Tribal Research Institutes.

Annexures 2 to 10 referred to in reply to part (b) of Lok Sabha Unstarred Question No. 376 for 18.12.2017 regarding “Welfare of Tribal Women”.

State-wise list of organisations funded during 2014-15 to 2017-18 under the scheme of 'strengthening education among scheduled tribe girls in low literacy Districts'

(Amount in Rs)

S.No.	States	2014-15	2015-16	2016-17
1	Andhra Pradesh	5207920	193107731	27094085
2	Arunachal Pradesh	4271709	0	0
3	Chhattisgarh	3925448	0	3963499
4	Gujarat	194219225	171232411	285792943
5	Jharkhand	4442520	2107200	0
6	Madhya Pradesh	57103228	14357845	42004939
7	Maharashtra	3600400	0	15838410
8	Odisha	26507661	104081259	192941396
9	Rajasthan	9665119	0	14877810
10	Telangana	41056770	48075810	71975792
	<b>GRAND TOTAL</b>	<b>350000000</b>	<b>532962256</b>	<b>654488874</b>

**Details of Fund Released to State Governments / UT Administrations under the Scheme of Post Matric Scholarship for ST students during 2014-15 to 2016-17**

(Rs. in Lakh)

S.No.	State / UT	2014-15	2015-16	2016-17
1	A. & N. Islands	0.75	0.00	0.00
2	Andhra Pradesh	5070.01	1986.82	9777.62
3	Arunachal Pradesh	2.29	1137.61	1136.32
4	Assam	1114.00	6748.28	266.65
5	Bihar	23.00	0.00	0.00
6	Chhattisgarh	4066.75	4764.83	2674.82
7	Daman & Diu	1.00	0.00	53.63
8	Goa	2.00	356.00	645.00
9	Gujarat	3929.23	5520.40	22040.27
10	Himachal Pradesh	237.00	1350.00	931.36
11	Jammu & Kashmir	2494.17	2494.17	2587.84
12	Jharkhand	4927.23	0.00	8148.39
13	Karnataka	3691.00	5839.00	8540.00
14	Kerala	647.00	0.00	3122.00
15	Madhya Pradesh	2385.00	3065.00	13054.00
16	Maharashtra	7451.83	5209.83	22092.28
17	Manipur	3615.48	3588.00	3385.20
18	Meghalaya	438.00	3274.61	3189.00
19	Mizoram	4501.15	4927.91	4267.52
20	Nagaland	2329.59	2646.34	1344.00
21	Odisha	4512.00	4050.00	15556.48
22	Rajasthan	6440.00	10890.43	9800.00
23	Sikkim	414.00	400.00	938.16
24	Tamil Nadu	44.00	2266.86	3061.85
25	Telangana	12329.88	9650.00	11483.00
26	Tripura	974.82	1700.00	1323.90
27	Uttar Pradesh	56.00	0.00	1057.50
28	Uttarakhand	164.00	900.00	5090.57
29	West Bengal	237.00	2948.46	0
	<b>Total</b>	<b>72098.18</b>	<b>85714.55</b>	<b>155567.37</b>

## Annexure 4

**Details of Fund Released to State Governments / UT Administrations under the Scheme of Pre Matric Scholarship for ST students during 2014-15 to 2016-17**

(Rs. in lakh)

S.No.	State / UT	2014-15	2015-16	2016-17
1	Andhra Pradesh	1386.00	1983.00	0.00
2	Assam	0.00	0.00	321.33
3	Bihar	688.60	375.00	0.00
4	Chhattisgarh	3718.00	3607.00	2534.15
5	Goa	0.00	0.00	52.64
6	Gujarat	3750.00	3745.76	80.81
7	Himachal Pradesh	73.00	96.12	51.21
8	Jammu & Kashmir	0.00	700.00	0.00
9	Jharkhand	1613.00	0.00	0.00
10	Karnataka	0.00	0.00	0.00
11	Kerala	0.00	300.00	796.40
12	Madhya Pradesh	0.00	4300.00	0.00
13	Manipur	496.05	0.00	867.38
14	Mizoram	0.00	0.00	336.36
15	Nagaland	0.00	851.47	0.00
16	Odisha	4511.00	4900.00	3376.36
17	Rajasthan	2383.34	0.00	0.00
18	Sikkim	7.80	0.00	0.00
19	Tamil Nadu	0.00	600.00	0.00
20	Telangana	745.52	0.00	0.00
21	Tripura	678.75	1303.60	0.00
22	Uttarakhand	19.82	107.00	0.00
	<b>Total</b>	<b>20070.88</b>	<b>22868.95</b>	<b>8416.64</b>

## Annexure 5

**Details of Funds released to State Governments/UT Administrations under the scheme of "Establishment of Ashram Schools in Tribal Sub-Plan" during the last three years, i.e. from 2014-15 to 2016-17**

(Rs. in Lakh)

S.No.	State / UT	2014-15	2015-16	2016-17
1	Goa	0.00	300.00	0.00
2	Gujarat	1144.48	0.00	0.00
3	Madhya Pradesh	1425.00	0.00	0.00
4	Maharashtra	1000.00	0.00	0.00
5	Tripura	954.52	0.00	0.00
	<b>Total</b>	<b>4524.00</b>	<b>300.00</b>	<b>0.00</b>

**State/UT wise number of beneficiaries during the last three years**

(i) **Scheme of Girls & Boys Hostels for STs:**

Sl. No.	State	2014-15	2015-16	2016-17*
1.	Arunachal Pradesh	0	340	0
2.	Chhattisgarh	0	1300	0
3.	Kerala	600	0	0
4.	Nagaland	0	9500	0
5	Rajasthan	0	1600	0
	<b>Total</b>	<b>600</b>	<b>12740</b>	<b>0</b>

\* Hostels are now mostly funded from SCA to TSS / Article 275(1) grants.

- (ii) **Scheme of Ashram Schools in Tribal Sub-Plan Area:** During 2013-14, 10260 new seats (Maharashtra-3700, Odisha-4500, Sikkim-420 and Tripura-1000) were created. Such schools are presently funded from SCA to TSS/ Article 275(1) grants.

## Annexure 7

**STATE WISE NO.OF BENEFICARIES COVERED IN STRENGTHENING EDUCATION AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS**

S.	Name of the State	2014-15	2015-16	2016-17
1	Andhra Pradesh	3898	14702	3552
2	Arunachal Pradesh	100	0	0
3	Chhattisgarh	192	0	192
4	Gujarat	10999	7742	11981
5	Jharkhand	150	100	0
6	Madhya Pradesh	2661	512	1325
7	Maharashtra	200	0	440
8	Orissa	1236	9601	8204
9	Rajasthan	1392	0	535
10	Telangana	3129	3459	3479
	<b>Total</b>	<b>23957</b>	<b>36116</b>	<b>29708</b>



**Statement showing funds released for Skill Development, Vocational Training under SCA to TSP and Article 275(1) and number of Beneficiaries in last three years**

(Rs. in lakh)

S No.	Name of State	2014-15		2015-16		2016-17	
		Funds Release	No. of Beneficiaries	Funds Release	No. of Beneficiaries	Funds Release	No. of Beneficiaries
1.	Andhra Pradesh	487.82	1623	300.00	700	40.00	125
2.	Arunachal Pradesh	100.00	320	230.00	700	125.00	390
3.	Assam	1699.25	5600	1800.00	6000	168.00	1120
4.	Bihar	250.00	800	750.00	2500	430.18	4620
5.	Chhattisgarh	2029.56	6500	1000.00	4000	2090.00	4400
6.	Goa	0	0	0.00	0.00	0	0
7.	Gujarat	4620.00	10216	3695.72	8000	2998.00	2300
8.	Himachal Pradesh	241.58	2500	175.00	400	300.64	937
9.	Jammu & Kashmir	0.00	0	500.00	1650	500.00	3000
10.	Jharkhand	3492.96	11500	1240.00	3500	0.00	0
11.	Karnataka	900.00	3000	1800.00	6400	0.00	0
12.	Kerala	530.00	3028	550.00	1800	35.10	290
13.	Madhya Pradesh	8057.55	25000	3300.00	10000	2233.19	6500
14.	Maharashtra	1100.00	3600	1977.18	6590	1000.00	1000
15.	Manipur	150.00	3000	200.00	665	0.00	0
16.	Meghalaya	500.00	1650	0.00	0.00	0.00	0
17.	Mizoram	53.36	175	100.00	500	300.00	937
18.	Nagaland	355.00	1175	300.00	1000	180.00	562
19.	Odisha	4584.47	10000	3194.59	10640	7093.35	22165
20.	Rajasthan	1650.00	8500	2675.00	7800	0.00	0
21.	Sikkim	60.00	616	215.00	715	109.80	50
22.	Tamil Nadu	0.00	0	0.00	0.00	0.00	0
23.	Telangana	1750.00	5800	1300.00	3800	1186.35	6000
24.	Tripura	1038.50	1400	290.00	1000	450.00	2093
25.	Uttar Pradesh	536.92	1700	290.00	965	0.00	0
26.	West Bengal	3110.00	10300	2063.58	6875	990.00	5500
<b>Total</b>		<b>37296.97</b>	<b>118003</b>	<b>27946.07</b>	<b>86200</b>	<b>20229.61</b>	<b>61989</b>

**Statewise No. of Women Beneficiaries assisted under NSTFDC Schemes during the F. Y. 2014-15, 2015-16, 2016-17 & 2017-18 (upto 30.06.2017)**

S.No.	State	2014-15	2015-16	2016-17
1	ANDHRA PRADESH	-	207	55
2	ARUNACHAL PRADESH	485	8,406	2,728
3	ASSAM	143	49	2,296
5	CHHATTISGARH	6	83	143
6	GUJARAT	11,486	5,831	17,201
7	HIMACHAL PRADESH	298	-	513
8	JAMMU & KASHMIR	-	69	101
9	JHARKHAND	13	314	3,764
10	KARNATAKA	1,010	-	-
11	KERALA	40	67	61
12	MADHYA PRADESH	143	122	213
13	MANIPUR	1,050	-	-
14	MEGHALAYA	1,531	778	418
15	MIZORAM	-	12,884	8,928
16	NAGALAND	17	61	6
17	ODISHA	9	8	315
18	RAJASTHAN	330	113	614
19	SIKKIM	-	-	80
20	TELANGANA	-	21,168	21,000
21	TRIPURA	286	-	1,577
22	UTTARAKHAND	-	38	-
23	WEST BENGAL	1,639	4,272	4,105
	<b>TOTAL</b>	<b>18486</b>	<b>54470</b>	<b>64118</b>

Annexure 10

**Details of Funds released to State Governments/UT Administrations/ Universities under the Scheme of Hostels for ST Girls and Boys during from 2014-15 to 2016-17**

(Rs. in lakh)

S.No.	State / UT	2014-15	2015-16	2016-17
1	Arunachal Pradesh	0.00	400.00	0.00
2	Chhattisgarh	0.00	1221.74	0.00
3	Himachal Pradesh	380.47	0.00	0.00
4	Kerala	1949.63	0.00	0.00
5	Madhya Pradesh	1305.00	0.00	0.00
6	Manipur	0.00	0.00	1283.65
7	Maharashtra	1031.00	0.00	0.00
8	Nagaland	0.00	1798.45	0.00
9	Rajasthan	0.00	3393.97	595.35
10	Sikkim	460.29	0.00	0.00
11	Tripura	1797.62	0.00	0.00
12	Banaras Hindu University (BHU), Varanasi	304.99	0.00	0.00
13	Mizoram University	195.01	59.73	0.00
14	National Law School of India University, Bangalore	0.00	61.94	0.00
15	JLN Krishi Vishva Vidyalaya, Jabalpur	0.00	0.00	43.32
16	Rajiv Gandhi University, Doimukh, Arunachal Pradesh.	0.00	0.00	77.68
	<b>Total</b>	<b>7424.01</b>	<b>6935.83</b>	<b>1922.32</b>

## Houses constructed under PMAY-G for STs

SI No	State/UT	2014-15	2015-16	2016-17
1	ARUNACHAL PRADESH	2	0	0
2	ASSAM	28075	14130	20
3	BIHAR	3308	1282	1
4	CHHATTISGARH	27006	20125	2498
5	GOA	12	40	0
6	GUJARAT	6906	7693	8
7	HARYANA	10	1	0
8	HIMACHAL PRADESH	739	443	32
9	JAMMU AND KASHMIR	853	601	0
10	JHARKHAND	12700	9784	14
11	KERALA	2705	2519	12
12	MADHYA PRADESH	46671	32812	3224
13	MAHARASHTRA	56693	36245	2938
14	MANIPUR	11	570	0
15	MEGHALAYA	6040	812	0
16	MIZORAM	1076	534	0
17	NAGALAND	5699	737	0
18	ODISHA	76111	68935	12254
19	PUNJAB	1	2	0
20	RAJASTHAN	23542	18538	487
21	SIKKIM	561	167	0
22	TAMIL NADU	2160	1986	0
23	TRIPURA	5658	4421	0
24	UTTAR PRADESH	5229	6882	4
25	UTTARAKHAND	888	734	10
26	WEST BENGAL	57230	53133	173
27	ANDAMAN AND NICOBAR	0	0	0
28	DADRA & NAGAR HAVELI	0	0	0
29	DAMAN AND DIU	0	0	0
30	LAKSHADWEEP	0	0	0
31	PUDUCHERRY	0	0	0
32	ANDHRA PRADESH	8795	10538	422
33	KARNATAKA	22796	15028	35
34	TELANGANA	15763	14815	0
	<b>Total</b>	<b>417240</b>	<b>323507</b>	<b>22132</b>

as reported by the States/UTs in AwasSoft MIS

## Annexure 12

## Schedule Tribe SHGs Promoted under DAY-NRLM

S.No.	State	2014-15	2015-16	2016-17
1	ANDHRA PRADESH	1189	0	0
2	ASSAM	2561	3496	1998
3	BIHAR	2140	1303	1276
4	CHHATTISGARH	2808	5128	2746
5	GUJARAT	2046	9614	9468
6	JHARKHAND	5798	5677	5031
7	KARNATAKA	1222	1406	422
8	KERALA	60	401	204
9	MADHYA PRADESH	13733	24995	3617
10	MAHARASHTRA	4337	5468	2853
11	ODISHA	3754	2156	2817
12	RAJASTHAN	2051	9168	4886
13	TAMIL NADU	448	261	29
14	TELANGANA	1361	0	0
15	UTTAR PRADESH	97	376	214
16	WEST BENGAL	174	829	1196
17	HARYANA	0	0	0
18	HIMACHAL PRADESH	7	4	10
19	JAMMU AND KASHMIR	139	201	80
20	PUNJAB	0	0	0
21	UTTARAKHAND	50	119	68
22	ARUNACHAL PRADESH	0	0	0
23	MANIPUR	0	0	140
24	MEGHALAYA	134	612	748
25	MIZORAM	288	51	370
26	NAGALAND	629	39	778
27	SIKKIM	0	0	248
28	TRIPURA	127	539	518
	GRAND TOTAL	45153	71843	39717

\*\*\*\*\*